

## **Assent to Bills**

**SECRETARY GENERAL:** Sir, I lay on the Table the following four Bills passed by the Houses of Parliament during the Fifth Session of Eighteenth Lok Sabha and assented to by the President since a report was last made to the House on the 22<sup>nd</sup> July, 2025:-

- I. The Manipur Goods and Services Tax (Amendment) Bill, 2025;
- II. The Manipur Appropriation (No.2) Bill, 2025;
- III. The Taxation Laws (Amendment) Bill, 2025; and
- IV. The Income-tax Bill, 2025.

I also lay on the Table copies, duly authenticated by the Secretary-General, Rajya Sabha of the following 11 Bills passed by the Houses of Parliament and assented to by the President:-

- I. The Bills of Lading Bill, 2025;
- II. The Carriage of Goods by Sea Bill, 2025;
- III. The Coastal Shipping Bill, 2025;
- IV. The Readjustment of Representation of Scheduled Tribes in Assembly Constituencies of the State of Goa Bill, 2025;
- V. The Merchant Shipping Bill, 2025;
- VI. The National Sports Governance Bill, 2025;
- VII. The National Anti-Doping (Amendment) Bill, 2025;
- VIII. The Indian Ports Bill, 2025;
- IX. The Mines and Minerals (Development and Regulation) Amendment Bill, 2025;
- X. The Indian Institutes of Management (Amendment) Bill, 2025; and
- XI. The Promotion and Regulation of Online Gaming Bill, 2025.

